

PAPERS LAID ON THE TABLE

Notification re : Market Loans floated

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : I beg to lay on the Table a copy of Ministry of Finance Notification No. F. 4(4)—W. & M./68 published in Gazettee of India dated the 25th April, 1968, regarding Market Loans floated by the Central Government in 1968-69 (Hindi and English versions). [Placed in Library. See No. LT—1044/68].

Shipping Development Fund (Loans)
Amendment Rules

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND COMMUNICA-
TIONS (DR. RAM SUBAGH SINGH) :
On behalf of Dr. V. K. R. V. Rao, I beg
to lay on the Table a copy of the Shipping
Development Fund (Loans) Amendment
Rules, 1968, published in Notification No.
G. S. R. 665 in Gazettee of India dated the
6th April, 1968, under sub-section (3) of
section 458 of the Merchant Shipping Act,
1958. [Placed in Library. See No. LT—
1046/68].

Notification under All India Services Act

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI
VIDYA CHARAN SHUKLA) : I beg to
lay on the Table a copy each of the
following Notifications under sub-section
(2) of section 3 of the All India Services Act,
1951 :—

(1) The Indian Police Service (Emer-
gency Commissioned and Short Service
Commissioned Officers) (Appointment by
Competitive Examination) Amendment Reg-
ulations, 1968, published in Notification
No. G. S. R. 690 in Gazettee of India dated
the 13th April, 1968.

(2) The Indian Administrative Service
(Emergency Commissioned and Short Ser-
vice Commissioned Officers) (Appointment
by Competitive Examination) Amendment
Regulations, 1968, published in Notifica-
tion No. G. S. R. 691 in Gazettee of India
dated the 13th April, 1968.

(3) The Indian Administrative Service
(Appointment by Selection) Amendment

Regulations, 1968, published in Notifica-
tion No. G. S. R. 692 in Gazettee of India
dated the 13th April, 1968. [Placed in
Library. See No. LT—1045/68].

COMMITTEE ON GOVERNMENT
ASSURANCES

(i) Minutes

SHRI ATAL BIHARI VAJPAYEE
(Bairampur) : I beg to lay on the Table
Minutes of the Thirteenth to Nineteenth
Sittings of the Committee on Government
Assurances.

(ii) Second Report

SHRI ATAL BIHARI VAJPAYEE :
I beg to present the Second Report of the
Committee on Government Assurances.

(iii) Evidence

SHRI ATAL BIHARI VAJPAYEE :
I beg to lay on the Table a copy of the
Evidence before the Committee on Govern-
ment Assurances.

16.25 hrs.

ESTIMATES COMMITTEE

Fifty-fifth Report

SHRI P. VENKATASUBBIAH (Nan-
dyal) : I beg to present the Fifty-fifth
Report of the Estimates Committee on
action taken by Government on the recom-
mendations contained in the Seventy-third
Report of the Estimates Committee (Third
Lok Sabha) on the erstwhile Ministry of
Food Agriculture (Department of Agricul-
ture)—(Central Arid Zone Research Insti-
tute, Jodhpur.

COMMITTEE ON PUBLIC
UNDERTAKINGS

Nineteenth and Twentieth Reports

SHRI MANUBHAI PATEL (Dabhoi) :
I beg to present the following Reports of